

Insurance Regulatory and Development Authority of India
भारतीय बीमा विनियामक और विकास प्राधिकरण
Information Technology Department (सूचना प्रौद्योगिकी विभाग)

20 Jun 2019

**MINUTES OF IT PROCUREMENT COMMITTEE MEETING HELD ON
20TH Jun 2019**

Present:

- | | |
|-----------------------------------------|-------------------|
| (i) Shri. Pravin Kutumbe, Member (F&A) | – Chairperson |
| (ii) Shri. A. Ramana Rao, GM (F&A-Life) | – Member |
| (iii) Shri. T.S. Naik, GM (CAD) | – Member |
| (iv) Shri. A.R. Nithiyantham, CGM (IT) | – Member Convener |

Other Invitees:

- (i) Shri. Mahesh Agarwal, DGM(IT)
- (ii) Shri. Devendra kumar, Manager(IT)
- (iii) Shri Vinay Dwivedi, AM(IT)
- (iv) Shri Ankit Rana, AM (IT)
- (v) Shri Sumandeep Ghosh, Assistant (IT)

The meeting of IT Procurement Committee held on 20th Jun 2019 to discuss and finalize the following:

The subject matters discussed and decisions of the committee are as follows:

Agenda: 01: Details - e-Tender for the procurement of Active Directory Servers for Head office and ROs- Selection of L1 bidder: Total Cost: Rs. 60,75,140/- plus taxes

The Committee was briefed about the background of the proposed procurement of Active Directory Servers for HO and ROs.

The committee noted the following:

1. IRDAI IT department is managing the IT infrastructure along with Local Area Network with the following servers:



a) Windows 2003 server (HP ProLiant DL180G5 Intel Xenon E5420 2.50GHz 4GB RAM) with Domain controller (AD Sever)

b) Windows 2008 server (IBM System x3650 Intel Xenon E5405 2.00GHz 4GB RAM) with Domain controller (Backup AD Server)

The above servers were procured on Dec 2008 and May 2009 respectively.

Both of the above mentioned servers have reached end of life and end of support both in terms of hardware and operating system.

2. In view of the above, an RFP (IRDAI/IT/18-19/02) for Supply, Installation, Testing and Commissioning of Servers for Active Directory(ADS) and sub-domain controller implementation for IRDAI Regional Offices at Mumbai and New Delhi and Buy Back of Existing AD Servers was published on 9th Nov 2018 on CPPP website eprocure.gov.in.

3. The technical bid was opened by Tender opening committee members on 6th Feb 2019. The following vendors had submitted their bid in response to the RFP:

- a) M/s Gowra bits and bytes Pvt Ltd
- b) M/S Hitachi Micro Clinic
- c) Zenpaq Computers and peripherals

4. Based on the detailed scrutiny of documents submitted by the bidders and subsequent evaluation based on the eligibility criteria and technical presentation, the following bidders were shortlisted by TEC on 8th March 2019 for the next stage of tendering process i.e. commercial bidding.

- a. M/s Gowra bits and bytes Pvt Ltd
- b. M/S Hitachi Micro Clinic

5. The financial bids of the above bidders were opened on 29th Apr 2019 by the Tender Opening Committee and The compiled information are as follows:

SI.No	Bidder Name	Amount	Bid Rank
1	Gowra Bits and Bytes Pvt Ltd	60,75,140/-	L1
2	Hitachi Micro Clinic Pvt Ltd	97,71,730/-	L2

The committee observed that that **M/s Gowra Bits and Bytes Pvt Ltd** is **L1** and quoted for an amount **Rs. 60,75,140/- (Rs. Sixty Lakh Seventy five Thousand One hundred forty Only)** excluding all taxes.

CGM/IT and his team informed that the service of M/s Gowra Bits and Bytes who is our existing vendor are satisfactory.

IN view of the above, the committee recommended the proposal of procuring servers and related software as per RFP (IRDAI/IT/18-19/02) for HO and ROs (including buy back) **from M/s Gowra Bits and Bytes Pvt Ltd (L1)** to the total cost of **Rs. 60,75,140/- plus taxes.**

.2. Procurement of servers and software for hosting Digital meetings software and other online applications: Total Cost: Rs. 25,07,570/- plus taxes.

The committee was apprised that currently the board meeting software and the following applications are hosted in the servers which are outdated both in terms of Technology and specifications. The servers have already reached end of life and support.

- (i) IRDAI intranet
- (ii) IMF
- (iii) ISNP
- (iv) IGMS UAT

The tender development of website, intranet and other applications stated above was cancelled twice and a new tender is likely to be floated shortly only for website and Intranet. As the said applications are used by the industry, it is essential to maintain the same in the servers for which proper support /spare parts are available.

In view of the above, it was proposed to procure of necessary hardware and software applications for the above through repeat order as per tender to be finalised through NIT issued on 9th November 2018.



The committee raised the issue on the increasing the quantity. The commission was appraised that the proposal was as per clause 1.7.2 of the RFP issued for tender IRDAI/IT/18-19/02 which allows to alter the quantities of software and hardware at the time of placement of Purchase Order.

The committee was also shown documents from various government institutions (BSF, IDPL, NIFT, IIT Ropar, IIM Rohtak) wherein variation of quantity of additional 50% was undertaken at the same cost and conditions.

The committee advised IT Department to produce the relevant CVC guidelines in the said matter justifying the increase in quantity on the same terms and conditions.

3. Finalisation of tender for the selection of auditor for conducting Information & Cyber Security Audits and other related services for IRDAI

The committee was appraised of the following:

- i. In principle approval from Chairman was obtained vide our office note dated 20.10.2017 from the competent authority for hiring of audit firm for conducting cyber security audit for IRDAI.
- ii. Competent Authority vide our office note dated 18th April 2018 also formed a technical evaluation committee comprising of the following experts to steer the process.
- iii. The tender for selection of bidder for Information & Cyber security was issued on 9th November, 2018 through CPPP portal after the formal clearance of RFP by the Technical evaluation committee.
- iv. Pre-bid meeting was held on 26th November, 2018. Pre-bid queries and clarification and corrigendum were issued 3rd December, 2018.
- v. The last date for submission of bid was 10th Jan 2019. The tenders were opened by the tender opening committee on 15th Jan 2019.
- vi. The technical presentation was held at IRDAI, MRO on 22nd April, 2019 and the technical scores obtained by the bidders based on the evaluation of TEC are as follows.

- vii. As all the six bidders who quoted were found to be qualified by the Technical Advisory Committee (TAC) and they were formally shortlisted by the technical committee on 22nd April 2019.
- viii. The financial bids of the above bidders were opened by the technical committee on 3rd May 2019 and the rates quoted by the bidders are as follows:

S.No.	Bidder	Total rate quoted
1.	Deloitte Touche Tohmatsu India LLP	Rs.56, 50, 000.00
2.	KPMG	Rs.1, 79, 65, 000.00
3.	PricewaterhouseCoopers Private Limited	Rs.1, 89, 00, 000.00
4.	Ernst & Young LLP	Rs.1, 19, 08, 458.00
5.	AAA Technologies Pvt. Ltd. (MSME)	Rs.51, 40, 000.00
6.	BDO India LLP	Rs.49, 25, 000.00

- (ix) The above rates are for conducting the following activities for a period of 3 years.

Stage-I

- i. Gap assessment and recommendations
- ii. Preparation of Roadmap for addressing identified gaps
- iii. Formulation of CCMP
- iv. Updating of Information and Cybersecurity policy of IRDAI
- v. Drafting information and cyber security assurance programme
- vi. Preparation of IT manuals containing SOPs
- vii. One round of VAPT on ICT infrastructure and revalidation
- viii. Comprehensive annual assurance audit

Stage-II:

- i. Comprehensive annual assurance audit – 2nd and 3rd year
- ii. Conducting of VAPT for every six months for a period of 2 years

- (x) Based on the above quoted prices, the bidder “**BDO India LLP**” has emerged out as the L1 (i.e. lowest amount quoted) quoting Rs 49, 25, 000 (Rupees forty-nine lakhs twenty-five thousand only) excluding the taxes.

(xi) Representation from AAA Technologies Pvt. Ltd in case of Information and cyber security Tender:

With regard to the representation received from AAA technologies Pvt.Ltd, the committee was appraised of the following:

- (i) IT department had received a representation from **AAA Technologies Pvt. Ltd.** vide their mail dated 6th May 2019 comprising the following:

“As per the Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2012 dated 23rd March 2012 issued by Government of India, clause 6(1) states “ In tender, participating Micro and Small Enterprises quoting price within price band of L1+15 per cent shall also be allowed to supply a portion of requirement by bringing down their price to L1 price in a situation where L1 price is from someone other than a Micro and Small Enterprise and such Micro and Small Enterprise shall be allowed to supply up to 20 per cent of total tendered value”. The figure of 20% has been substituted by 25% as per Public Procurement Policy for Micro and Small Enterprises (MSEs) Amendment Order, 2018. A copy of both the order is enclosed herewith for your ready reference.

We (an MSE) had participated in the above mentioned tender and we were L2 with a price of Rs. 51,40,000/- and the L1 being Rs. 49,25,000/-, thus the difference is of Rs. 2,15,000/- which is around 4.37%. Moreover, our prices were less than the L1 bidder in case of VAPT and revalidation of VAPT. A copy of the BOQ comparative chart is enclosed herewith for your ready reference.

Considering the above orders and facts, we request you to consider the same and allot us the work of VAPT where we have quoted less than the L1 bidder. Besides complying with the above orders, it would also be beneficial to IRDAI as the total cost would get reduced.”

The above matter was circular to TAC for their further and consideration on this issue along with the following observations:

“The tender is for a comprehensive assignment of conducting Information and Cyber Security Audit for IRDAI in two stages within a span of 3 Years from the date of award of Contract. The financial bids submitted by the bidders are fixed price bids indicating total price for all the deliverables and services stated in the bid document and the responsibility ensuring timely completion of audits in the stipulated time period lies with the selected bidder. Moreover, this tender is for a consultancy assignment and there is no quantity which can be distributed between the L1 and AAA Technologies as referred in his mail. Further, splitting of orders was not originally envisaged in the RFP and therefore, it may not be advisable to consider splitting order at this stage.”

TAC was agreeable to the said views and recommended to ahead in shortlisting of L1 bidder.

The ITPC also felt such type of comprehensive audit /consultancy assignment cannot be split as it would create further complications in completing the assignment as splitting creates additional layer of dependency to L1 and L1 may not take the entire assignment as a single responsibility basis.

In view of the above, the committee agreed for selection of “**BDO India LLP**” as the successful bidder for said tender.

4: Procurement LCD projector for Pre-Function hall of Audi Block

The committee was appraised of the following

- a) The ceiling mount projector installed in the Audit block, was down due to infestation by rats in projector and the Creston panel got damaged due to rat bite and rat urination.
- b) Conferences and meeting are conducted in Audit block on a regular basis. To meet the urgent requirement of projector for meetings, IT department arranged LCD projector on hiring basis for the meetings of Broker and Life Department,

held on 04/02/2019 and 06/02/2019 respectively. The cost of hiring of projector ranges from Rs. 7,000 – Rs. 15,000/ - per day depending on the size of the projector. Considerable time is also spending to identify the supplier for hiring the projector. Move over, the service provider is also not willing to supply projectors on hiring basis to this location owing to the cost of transportation and manpower.

- c) The repair intimation of the damaged projector was escalated to the Vendor/ OEM and claim also was made from the respective Insurance company with whom we have insurance. Inspection was conducted by the surveyor for the said projector to assess the damage. The insurance company suggested for replacement of projector as the cost of repair would be very high.
- d) After the damage of the projector is reported, the considerable time has elapsed starting from coordinating with the admin department, insurance company, vendor and the OEM for obtaining the claim / replacement of the damaged projector consumes considerable amount of time.
- e) Currently, Auditorium block do not have any workable projector and in a month at least 3-4 meetings are being held in the Auditorium. Hence, it was proposed to procure one portable LCD projector as a standby vide our office note dated 17th May 2019 (which can be used in the Audi Block meetings for the time being and subsequently be kept for emergency requirements) and the same was approved by the competent authority.
- f) The required specifications (as detailed below) of the projector were decided based on the size of the room, area of the display screen and demo of projector given by vendor. As the pre-function Hall is bigger in size, the lumens requirement for better quality display and resolution is high. The damaged projector was having 10,000 lumens specification, so, to suffice the requirement of Pre-function Hall and other committee rooms, the vendor provided demo of a portable projector with 6000 lumens specification on 30-Apr2019.

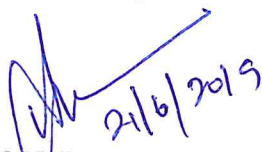
Specifications of LCD Projector

Technology: LCD
Projection Method: Front and Rear both
Native Resolution: 1920 x 1200 (WUXGA)
Projector lamp life: 20000 hours
Aspect ratio: 16:10
Projection lamp: Laser
Brightness (Lumens): 6000
On-Site OEM Warranty: 3 Years

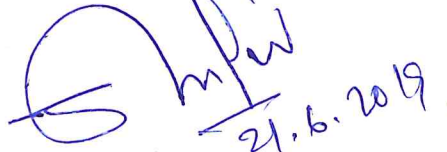
ITPC Committee was informed that the price for EPSON (WUXGA) LCD Projector (L1) with the required specifications was available on GeM, dated 16-May-2019 at INR 2,54,999/-. This price is subject to increase or decrease at the actual date and time of procurement and the due financial sanction for the same will be obtained from the competent authority.

After deliberations, the ITPC committee recommended to go ahead with the purchase of the projector proposed above as per the rate mentioned. Any increase / decrease in the price of the projector for the purchase of the project with the above specifications may be approved by the Competent Authority.


The meeting ended with thanks to Chair.


CGM (IT)

Member-Convener


GM (CAD)

Member


GM (F&A-Life)

Member



Member (F&I)

Chairperson